

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-400 of 2013 in Appeal No. 304 of 2013

Dated : 10th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Vishrov Mukherjee
Ms. Ritika Arora**

**Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R.1
Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. Kiran Gandhi for R-2
Mr. Deshmukh
Mr. Vikas for R.3**

ORDER

The learned counsel for the Respondents are directed to file their respective replies on or before 24.01.2014 after serving copy on the other side.

Post the I.A. No. 400 of 2013 on **27.01.2014**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt